

List of Creditors under Regulation 13(2)(d) of the CIRP Regulations

Annexure-3

Name of the corporate debtor: Amishi Consumer Technologies Private Limited ; Date of commencement of CIRP: 02.07.2026

(Order received by the IRP on 07.07.2026)

Version 3- List of stakeholders as on: 14.09.2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

S. No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC				
1	Stride one Capital Private Limited	21-07-2026	12,37,48,768	12,37,48,768	Financial Debt	12,37,48,768	NA	No	21.86%	NA	NA	NA	-
2	Axis Trustee Services Limited (ATSL)(acting on behalf of Stride venture debt fund 3)	21-07-2026	23,52,85,827	23,52,85,827	Financial Debt	13,52,85,827	10,00,00,000	No	41.57%	NA	NA	NA	-
3	Axis Trustee Services Limited (ATSL)(acting on behalf of Trifecta venture debt fund II & III)	21-07-2026	14,84,50,000	14,84,50,000	Financial Debt	14,84,50,000	NA	No	26.23%	NA	NA	NA	-
4	Orbis Trusteeship Services Private Limited (Acting on behalf of alteria Capital fund II Scheme I)	21-07-2026	4,06,60,000	4,06,60,000	Financial Debt	4,06,60,000	NA	No	7.18%	NA	NA	NA	-
5	Orbis Trusteeship Services Private Limited (Acting on behalf of alteria Capital India fund I)	21-07-2026	1,78,50,000	1,78,50,000	Financial Debt	1,78,50,000	NA	No	3.15%	NA	NA	NA	-
Total			56,59,94,595	56,59,94,595					100%				

* Claims have been admitted based on limited data available with IRP and proof submitted. Same shall be revised if new information is received.